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Title: Regarding New Pension Scheme (NPS)-laid.

**SHRI RITESH PANDEY (AMBEDKAR NAGAR):** With the introduction of the New Pension Scheme, the old pension structure for government employees was modified in 2004 nationally and in 2005 in Uttar Pradesh. Under the NPS, the government's contribution to the pension of government employees would depend on the funds accumulated after investing in market instruments such as government securities and equity markets. However, in practice, this was not implemented equally across different states with the result that many government employees – even after more than a decade of public service – did not get their due retirement benefits. Therefore, under the banner of the All Teachers/Employees Welfare Association and the National Movement for Old Pension Scheme, a significant number of government employees have been protesting to provide the benefits due to them. I request the Minister of Personnel, Public Grievances, and Pensions to listen to their demands and end their long struggle for a respectful retirement after years of service.